

Beneficiaries under PMUY

454. DR. SONAL MANSINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of households which received benefits from Pradhan Mantri Ujjwala Yojana (PMUY) since its inception, State-wise;

(b) whether any State Government was reluctant to use the facility to provide gas connection to households; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) State/UT-wise details LPG connections released under Pradhan Mantri Ujjwala Yojana (PMUY) are given in Statement, and these have been provided in all States/UTs [Refer to the Statement appended to answer to USQ No. 445 part (a)]

Cases under 'Maintenance and Welfare of Parents and Senior Citizens Act, 2007'

455. SHRI K.J. ALPHONS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of cases in which action has been taken under 'Maintenance and Welfare of Parents and Senior Citizens Act, 2007' during the last three years; and

(b) whether the action taken on the ground has been effective in ensuring that senior citizens are getting a fair treatment from their children?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) Data in this regard is not available in the Ministry. However, the Ministry of Social Justice and Empowerment undertook a study on 'Functioning and Effectiveness of Maintenance and Welfare of Parents and Senior Citizens (MWPS) Act, 2007' during 2019. Following are the extract of the findings of the Study:

Sl. No.	Particulars	Percentage (%)
1.	Acceptance of application by Tribunals at one go	95.45%
2.	Status of Cases:	

Sl. No.	Particulars	Percentage (%)
	(a) Cases ongoing at the tribunal level	96.66%
	(b) Cases in the process at conciliation level	03.33%
3.	Cases settled in favour of petitioner	80.64%
4.	Satisfaction level of petitioners on the judgment of the Tribunal:	
	(a) strongly agreed	41.90%
	(b) agreed	38.70%
	(c) not agree	19.34%

Thus, the Tribunals settled more than 80% of the cases in favour of the petitioners and more than 80% of the petitioners have shown their satisfaction to the orders of the Maintenance Tribunals.

Workers died in cleaning sewer lines

456. SHRI VAIKO:

DR. T. SUBBARAMI REDDY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of workers died while cleaning sewer lines/septic tanks in the country, during the last three years, Statewise;

(b) the steps taken by the Ministry to get the sanitation work cleaned by machines instead of manually;

(c) whether the Ministry proposes a scheme to provide machines to municipalities for cleaning sewer lines, to save the lives of hundreds of sanitation workers in future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) State-wise details of such deaths during the last three years and current year; as reported by the States to National Commission for Safai Karamcharis (NCSK) are given in Statement (*See* below).